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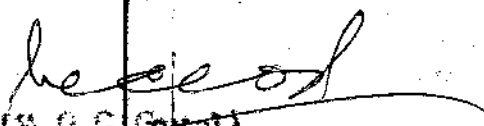
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(M.G.C.Goyal)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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भारत के राजपत्र के भाग II खण्ड 3(11) में प्रकाशनार्थ

भारत सरकार

वित्त मंत्रालय, (राजस्व विभाग)

नई दिल्ली, दिनांक 21.3.84

अधिसूचना

आयकर

संख्या 5719 (फा0सं0 203/17/84-आ0फ0नि0-II): सर्वसाधारण की सूचना के लिए
एतद्वारा सूचित किया जाता है कि वित्त मंत्रालय (राजस्व विभाग) की दिनांक
30-5-66 की अधिसूचना संख्या 56(फा0सं0 10/37/66-आ0फ0नि0-II), द्वारा कोठारी
वैज्ञानिक एवं अनुसंधान संस्थान, कलकत्ता को आयकर अधिनियम, 1961 की धारा 35(1)
के अधीन दिया गया अनुमोदन एतद्वारा 31-3-1984 तक सीमित किया जाता है।

मदन गोपाल

(मदन गोपाल चंद गोयल)

अवर सचिव, भारत सरकार

* शर्मा *